SI. लिक्षित कंपनी (टार्गेट कंपनी) No. / Target Company क्र. सं.	अर्जनकर्ता (एकायरर) Acquirer	मर्चेट वैंककार (मर्चेट वैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1 Parsoli Corporation Limited	Zafar Yunus Sareshwala, Uves Yunus Sareshwala	Nirbhay Capital Services Private Limited	12-Jul-18	23-Jul-18	26-Jul-18	0.42	Final order is passed against Acquirers on 27-Sept-2024 wherein they are inter alia directed to complete the process of public offer within a period of three months from the date of receipt of this order.	Acquirers to comply with the directions issued vide final order.
2 Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Hon'ble SAT vide order dated December 20, 2024 has allowed the appeal filed by the Acquirer, in view of the majority opinion.	The matter is subjudice.
3 BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	FAST TRACK FINSEC PRIVATE LIMTED	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has freezed the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is subjudice at Enforcement Directorate.
4 G D Trading and Agencies Limited	Mr. Rajendra Kamalakant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Acquirer has filed an appeal before SAT.	Under process
5 SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is subjudice at SAT.
6 Netlink Solutions	M/s Arix Capital Limited Mrs. Kajal Gopal Baldha Mr. Punitbhai Bavanjibhai Lakkad	Swaraj Shares and Securities Private Limited	06-May-25	13-May-25	22-Sep-25	12.23	Clarification sought on November 24, 2025.	Reply awaited from MB
7 TruCap Finance Limited	Marwadi Chandarana Intermediaries Brokers Private Limited	Sundae Capital Advisors Private Limited	26-May-25	02-Jun-25	09-Jun-25	61.93	Partial reply received on November 05, 2025. Reply for Additional Clarification sought on November 12, 2025 received on November 24.	Reply awaited from MB
8 Aadhar Housing Finance Limited	BCP ASIA II HOLDCO VII PTE. LTD, BLACKSTONE CAPITAL PARTNERS (CYM) IX AIV – F L.P (PAC-1), BLACKSTONE CAPITAL PARTNERS ASIA II L.P (PAC-2)	JM Financial Ltd.	25-Jul-25	01-Aug-25	08-Aug-25	5,335.37	Reply received on November 28	Under process
9 Esha Media Research Limited	Opulus Bizserve Private Limited	Choice Capital Advisors Private Limited	06-Aug-25	13-Aug-25	21-Aug-25	3.43	Clarifications sought on November 25, 2025	Response from MB awaited
10 MORGANITE CRUCIBLE (INDIA) LIMITED	FOSECO INDIA LIMITED (Acquirer) FOSECO OVERSEAS LIMITED (PAC 1) VESUVIUS HOLDINGS LIMITED (PAC 2) FOSECO (UK) LIMITED (PAC 3)	JM Financial Ltd.	22-Aug-25	01-Sep-25	09-Sep-25	218.00	Clarification sought on November 25, 2025.	Reply awaited from MB
11 Sanmitra Commercial Limited	Mr. Ankit Jalan, Mr. Anuj Jalan, Mrs. Manju Jalan, Mrs. Radhika Jalan, Mrs. Prachi Jalan, Mrs. Ritu Jalan, Ms. Divyanshi Jalan and Mr. Daivik Jalan	Navigant Corporate Advisors Limited	29-Aug-25	05-Sep-25	15-Sep-25	22.46	Reply received on November 27, 2025.	Under Process
12 Avishkar Infra Realty Limited	Mr. Niraj Sanghavi (Acquirer) Ms. Nishra Sanghvi (PAC 1) Ms. Naysha Sanghvi (PAC 2) M/s Kenil Worth Consultancy Services LLP (PAC 3)	Kunvarji Finstock Private Limited	04-Sep-25	12-Sep-25	19-Sep-25	9.32	Clarification sought on Novemebr 28, 2025.	Reply awaited
13 P.M. TELELINNKS LIMITED	BSL Infrastructure Limited	Capital Square Advisors Private Limited.	05-Sep-25	12-Sep-25	19-Sep-25	1.78	Reply received on November 25, 2025	Under process.
14 Filtron Engineers Limited	Mr. Tarak Bipinchandra Gor, and Mr. Jayesh Sheshmal Rawal	Sobhagya Capital Options Private Limited	27-Aug-25	03-Sep-25	19-Sep-25	16.51	Reply received on November 28, 2025	Under Process
15 Shentracon Chemicals Limited	Mr. Amit Lalit Jain and Mr. Hanissh Kanakraj Jaain	BONANZA PORTFOLIO LIMITED	04-Sep-25	12-Sep-25	19-Sep-25	5.77	Clarification sought on November 28, 2025	Reply awaited from MB
16 Shree Digvijay Cement Company Limited	India Resurgence Fund – Scheme 1, India Resurgence Fund 2 – Scheme 2, India Resurgence Fund 2 – Scheme 4	Axis Capital Limited	04-Sep-25	11-Sep-25	17-Sep-25	355.37	Clarification sought on November 28, 2025	Reply awaited
17 PREMIUM CAPITAL MARKET AND INVESTMENTS LIMITED	Suman Nandi	Interactive Financial Services Limited	22-Sep-25	28-Sep-25	08-Oct-25	1.09	Clarifications sought on November 28 2025	Response from MB awaited
18 SRM Energy Limited	Mr. Umesh Narpatchand Sanghy, Mrs. Sapna Sanghyi	SOBHAGYA CAPITAL OPTIONS PRIVATE LIMITED	25-Sep-25	03-Oct-25	10-Oct-25	0.94	Reply received on November 27, 2025.	Under Process
19 ASPIRA PATHLAB & DIAGNOSTICS LIMITED	Mr. Arvind Karsandas Bhanushali (Acquirer 1), Mrs. Doepali Arvind Bhanushali (Acquirer 2), Mr. Jay Arvind Bhanushali (Acquirer 3), Mr. Nikunj Volji Mange (Acquirer 4), and Mr. Raj Arvind Bhanushali (Acquirer 5) and Shraddha Nikunj Mange (PAC)	AFTERTRADE BROKING PRIVATE LIMITED	29-Sep-25	06-Oct-25	13-Oct-25	14.72	Clarification sought on November 28, 2025.	Reply awaited from MB
20 Oscar Global Limited	Mr. Gopal Bhatter and M/s. Gopal Bhatter HUF	Axial Capital Private Limited	30-Sep-25	08-Oct-25	16-Oct-25	1.04	Clarification sought on November 21, 2025	Reply awaited from MB
21 Sammaan Capital Limited	Avenir Investment RSC Limited and IHC Capital Holding LLC	CITIGROUP GLOBAL MARKETS INDIA PRIVATE LIMITED	02-Oct-25	09-Oct-25	16-Oct-25	4,750.38	Clarification sought on November 25, 2025	Reply awaited
22 Covidh Technologies Limited	Mr. Pratap Deshmukh, Mr. Laukik Deshmukh, Ms. Sharmila Deshmukh, Ms. Shubhangi Garad, Mr. Sumeet Garad, Ms. Ritu Garad, Mr. Dhairyasheel Yadav, Mr. Nandakumar Kadam, Ms. Archana Lonkar	Bonanza Portfolio Limited	03-Oct-25	10-Oct-25	17-Oct-25	2.18	Reply received on November 28, 2025.	Under Process
23 AKG Exim Limited	Mr. Kalapi Vinit Nagada	SUN CAPITAL ADVISORY SERVICES PVT. LTD	09-Oct-25	16-Oct-25	27-Oct-25	12.39	Clarification sought on November 28, 2025.	Reply awaited from MB

SI. No. / क्र. सं.	त्तक्षित कंपनी (टार्गेट कंपनी) Target Company	अर्जनकर्ता (एकायरर) Acquirer	मर्चेट वैंककार (मर्चेट वैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
24	RBL Bank Limited	Emirates NBD Bank (P.J.S.C)	JP Morgan India Private Limited	18-Oct-25	28-Oct-25	04-Nov-25	11,636.42	Clarifications sought on November 21, 2025	Response from MB awaited
25	Classic Filaments Limited	Mr. Sumit Bansal, Mr. Vikkas Bansal, Mr. Tarun Jain, Mr. Varun Jindal	VC Corporate Advisors Private Limited	24-Oct-25	31-Oct-25	10-Nov-25	1.91	Clarifications sought on November 28, 2025	Response from MB awaited
26	NZN technologies Limited	Harmony Remedies India Private Limited ("Acquirer") and MR. FIROZE NARIMAN KAPADIA (PAC-1) and MS. ADITI VIPIN PARIKH (PAC-2)	Inga Ventures Pvt Ltd	27-Oct-25	03-Nov-25	11-Nov-25	0.56	Clarification sought on November 28, 2025.	Reply awaited from MB
27	Silly Monks Entertainment Limited	Mr. Satyapoorna Chander Yalamanchili	Mark Corporate Advisors Private Limited	03-Nov-25	11-Nov-25	18-Nov-25	6.65	DLOO is received on November 18, 2025	Under Process
28	Shashank Traders Limited	AVB Endeavors Private Limited (Acquirer 1), Prilika Enterprises Private Limited (Acquirer 2) and Mr. Aditya Vikram Birla (Acquirer 3)	Narnolia Financial Services Limited	07-Nov-25	14-Nov-25	21-Nov-25	4.64	DLOO is received on November 24, 2025	Under Process

यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेज के संबंध में कोई कर्पवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो ऐसे में मर्चेंद बैंकर / कंपनी इस मामले के संबंध में मुख्य महाप्रबंधक, श्री दीप शाह (deepmanis@sebi.gov.in) या कार्यपालक निदेशक, श्री जीवन सोनपरोट (jeevans@sebi.gov.in) से बिना किसी क्षिष्ठक के संपर्क कर सकते हैं / सकती है । In case the aforesaid draft offer document has remained unattended or there is an inordinate delay, the MBY Company should not hesitate escalating the matter to Chief General Manager, Shri Deep Shah (deepmanis@sebi.gov.in) or the Executive Director, Shri Jeevan Sonparote (jeevans@sebi.gov.in).